

ITEM NO.13

COURT NO.14

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 13789/2022

(Arising out of impugned final judgment and order dated 29-07-2022 in MAT No. 67/2022 passed by the High Court Of Calcutta Circuit Bench At Jalpaiguri)

GOSTHO BEHARI DAS

Petitioner(s)

VERSUS

DIPAK KUMAR SANYAL & ORS.

Respondent(s)

IA No. 110258/2022 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT)

Date : 12-08-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.R. GAVAI

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA

For Petitioner(s) Mr. Neeraj Kishan Kaul, Sr. Adv.
Mr. Yashwant Singh, Adv.
Ms. Namisha Chadha, Adv.
Mr. Harshit Goel, Adv.
Mr. Akhil Biswas, Adv.
Ms. Kheyali Singh, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice returnable in four weeks.

There shall be stay of the impugned order dated 29.07.2022 passed by the High Court of Calcutta, in the meantime.

(SONIA GULATI)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)